[Shri K. P. Singh Deo]

Administrative Reforms Notification G.S.R. No. 144(E), dated the Sth March, 1985, publishing a corrigendum to Notification G.S.R. No. 102(E), dated the 26th February, 1985, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed Library. See No. 595185].

Report and Account, (1983-84) of (he Special Organising Conunittee IX Asian Games and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHAN-DRA SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Annual Report and Accounts of the Special Organising Committee IX Asian Games, New Delhi, for the year 1983-84, together with the Auditors' Report on the Aaounts.
- (ii) Review by Government ou Annua! Report.
- giving reasons for the (iii) Statement delay in laying the papers mentioned at (i) above. [Placed in Library for (i) to (iii) See No. LT—597/85].

Report on the measures taken by the Central Government and the State Gov. ernments in pursuance of the provisions of the Protection of Civil Rights Act, 1955.

SHRI K. P. SINGH DEO: Sir. on behalf of Shrimati Ram Dulari Sinha, 1 beg 'to lay on the Table a copy (in English and Hindi) of the Annua! Report on the measures taken by the Central Government and the State Governments in pursuance of the provisions of the Protection of Civil Rights Act. 1955. during the year 1983, under sub-section (4) of section 15A of "the said Act. [Placed in Library. See No. LT-666/85].

I. Amendment to the Arms Rules, 1962.

II. Arms (Amendment) Rules, 1985

SHRI K.P. SINGH DEO: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs,

under sub-section (3) of section 44 of tha Arms Act, 1959.—

of a Soviet Diplomat

(i) G.S.R. No. 673(E), dated thg 19th September, 1984, publishing an amendment to the Arms Rules, 1962. [Placed in Library.]

info the murder

(ii) G.S.R. No. 283(E), dated the 18th) March, 1985, publishing the Arms (Amendment) Rules, 1985. (Placed in Library. See No. LT-598(85 for (i) and (ii above].

Re. SUPPLY OF HINDI VERSION OF PAPERS TO M.Ps.

श्री हक्मदेव नारायण यादव (विहार): श्रीमन, मरा एक पाइन्ट है। मेरा व्यवस्था का प्रश्न यह है कि राज्य सभा की नियमावली में यह माफ उद्धत किया गया है कि सदस्यों की प्रति के साथ-साथ हिन्दी की ग्रंग्रेजी दी जाएगी और मैंने यह पता किया है कि जब नियमावलि है तो बार-बार कहने के मायजद भी राज्य सभा के 23 मार्च. 1985 के प्रकाशन संख्या 28724. भाग-2 में यह लिखा है कि इस प्रकाशन रूपान्तर चाहरा वह उनको दे दिया जाएगा । ग्राप जानते हैं कि शंग्रेजी और हिन्दी, दोनों में यह साथ-साथ मिलना चाहिए। लेकिन अंग्रेजी में हैं. हिन्दी के बारे में कहते हैं विलम्ब से किया जाएगा। ग्रगर तो बाद में दे दिया जाएगा । में यह मानता हैं कि हमारी नियमावली में उपबंध है, उसके होते हुए भी यह बहत गलत परम्परा चल रही है।

MR. CHAIRMAN: I will look into it.

DEMAND FOR A STATEMENT FROM THE GOVERNMENT ON THE INVES-TIGATIONS INTO THE MURDER OF A SOVIET DIPLOMAT.

SHRI SURESH KALMADI (Maharashtra); Sir, we would like to hive a statement from the Government as to what happened to the investigations into the case of murder of a Soviet diplomat in